

5 years. In the case of (ii), they are entitled to a service pension; in addition, they have been allowed, under the orders regarding the New Ordinary Family Pension Scheme introduced from 1st January, 1964 a special gratuity equal to two months' pay. This special gratuity is not paid to married personnel, but their families will become eligible for the family pension in the event of their death in non-attributable circumstances.

(b) Permanent Regular Commissioned Officers, whose qualifying service is less than 20 years may be granted under the military rules (New Pension Code), a retiring gratuity if they have put in at least 10 years qualifying service. If their qualifying service is 20 years or over, they are entitled to a retiring pension in addition to which no gratuity is admissible. Permanent Civilian employees working in the Armed Forces Headquarters get a death-cum-retirement gratuity in addition to their pension which is at a reduced scale, under the Liberalised Pension Rules introduced in 1950 for civilian Central Government servants.

(c) JCOs (as also Other Ranks and Commissioned Officers) are not governed by the Liberalised Pension Rules, but by military rules under which no reduction has been made in the scale of pension. Accordingly, the benefit of death-cum-retirement gratuity is not allowed to them.

U.S. Scholarships for Information Officers

*437. { **Shrimati Renu Chakravartty:**
Shri S. M. Banerjee:

Will the Minister of **Information and Broadcasting** be pleased to state:

(a) whether it is a fact that U.S. Scholarships have been made available to some Information Officers of her Ministry; and

(b) if so, the reasons for sending Indian Journalists for training to U.S.A.?

The Minister of Information and Broadcasting (Shrimati Indira Gandhi): (a) Yes, Sir.

(b) It is essential that the officers of the Central Information Service who have to cater to the requirements of the varied and increasing activities of our Information Service should be well-versed in Mass Communication techniques. So far officers of this Service, since its formation, have had no training in foreign countries where these techniques have made rapid advances.

An offer of four fellowships in Mass Communication Techniques received from the United States Agency for International Development under the Indo-U.S. Technical Co-operation programme was, therefore, accepted and four officers have been sent out for training which will be of about nine months duration.

Firing by Pakistani Troops

{ **Shri P. C. Borooah:**
*438. { **Shri P. R. Chakraverti:**
Shrimati Savitri Nigam:

Will the Minister of **Defence** be pleased to state:

(a) whether Pakistani troops fired on Indian posts West of Naushera (Jammu) on the 10th September, 1964 with mortars and machine guns;

(b) if so, the number of persons killed or injured, if any; and

(c) what efforts have been made to persuade Pakistan Government to avoid such intrusions?

The Minister of Defence (Shri Y. B. Chavan): (a) Yes, Sir.

(b) There were no casualties on either side.

(c) The U.N. Chief Military Observer has made certain proposals for controlling the activities of the armed civilians in the vicinity of the cease-fire line. Besides, the Government of

Pakistan have accepted the Government of India's proposal that the two countries should consider ways and means of avoiding incidents across the cease-fire line, with a view to restoring tranquility in the area. The Government of Pakistan have expressed their willingness to discuss the matter with the Indian High Commissioner in Karachi.

**कोयला खान मजदूरों के लिये
विशेष प्रकार के जूते**

- * 439. { श्री हुकम चन्द कछवाय :
श्री मोहन स्वरूप :
श्री यु० व० सिंह :
श्री स० मो० बनर्जी :
श्री योगन्द्र झा :
श्री जसबन्त मेहता :
श्री यु० सि० चौधरी :
श्री गुलशन :
डा० रानेन सेन :
श्री पोट्टेकाट्ट :
श्री भल्लवारेस :
श्री बाजी :
श्री बूटा सिंह :
श्री जगदेव सिंह सिद्धान्ती :
श्री काशी राम गुप्त :
श्री गौरी शंकर कक्कड़ :
श्री शिवमूर्ति स्वामी :
श्री ह० प० चटर्जी :
श्री रामेश्वरानन्द :
श्री बागड़ी :

क्या अम और रोजगार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि कोयला खानों में काम करने वाले मजदूरों के लिए विशेष प्रकार के जूते तैयार करने के लिए कलकत्ता की एक फर्म को ठेका दिया गया है;

(ख) यदि हां, तो उस कम्पनी तथा उसके मालिक का क्या नाम है;

(ग) क्या यह भी सच है कि इस संबंध में सरकार ने कुछ टैंडर भी आमंत्रित किये थे;

(घ) यदि हां, तो कितने टैंडर आयें तथा उनके रेट क्या-क्या थे; और

(ङ) यदि कोई टैंडर आमंत्रित नहीं किये गये थे तो इस फर्म को किस आधार पर ठेका दिया गया था ?

अम और रोजगार मंत्री (श्री संजीविया)

(क) जी नहीं। कोयला खानों में काम करने वाले मजदूरों के बूटों संबंधी तकनीकी समिति के आदेशानुसार, जो कोयला खानों में काम करने वाले मजदूरों के लिए जूतों और बूटों के विशेष-विवरण तैयार कर रही है, केवल कलकत्ता की मॅसर्स बाटा शू कम्पनी और कानपुर की कपूर एलन कम्पनी ने जूतों और बूटों के कुछ नमूने तैयार किये हैं।

(ख), (ग) और (ङ) : ये पक्ष नहीं उठते।

Production of H.F.-24 Jets

- *440. { Shri Hari Vishnu Kamath:
Shri Yashpal Singh;
Shri Buta Singh:

Will the Minister of Defence be pleased to refer to the reply given to Starred Question No. 5 on the 7th September, 1964 and to supplementaries raised thereon and state:

(a) whether a concrete plan has been formulated and finalised for the development and production of H.F.-24 Jets in India;

(b) whether any foreign technical or expert aid and assistance has been offered and accepted;

(c) if so, the names of such country or countries and the nature of the aid; and

(d) the other main features of the plan?